

Central Administrative Tribunal

Principal Bench

O.A. 1082/2001

New Delhi, this the day of 25th January, 2002.

**Hon'ble Dr. A. Vedavalli, Member(J)**  
**Hon'ble Shri V.K. Majotra, Member(A)**

Shri Naseem Ahmad T/No. 2914 Welder,  
OSS 5100 Army Base Workshop Meerut Cantt. . .Applicant.  
(By advocate: Shri V.P.S.Tyagi)

Versus

1. Union of India  
Through its Secretary  
Ministry of Defence,  
New Delhi.
2. D.G.E.M.E.  
Army Base Quarter DHQ  
P.O., New Delhi.
3. The Commandant,  
510, Army Base Workshop, Meerut Cantt.
4. Shri M.N. Singh T/No. 3466 Welder  
510, Army Base Workshop, Meerut Cantt.
5. Shri Jeevan Lal, T/No. 3025 Welder  
510, Army Base Workshop, Meerut Cantt.
6. Shri Bhupinder Kumar T/No. 3018 Welder  
510, Army Base Workshop, Meerut Cantt.
7. Shri Ganga Prasad Tiwari, T/No. 3509 Welder  
510, Army Base Workshop, Meerut Cantt.  
All Employees of 510, Army Base Workshop,  
Meerut Cantt. . .Respondents.  
(By Advocate: Shri Madhav Panikar)

ORDER(Oral)

By Dr. A. Vedavalli, Member(J).

Learned counsel for the applicant, Shri V.P.S. Tyagi, seeks permission to withdraw the OA. Permission is granted. OA is dismissed as withdrawn. No costs.

V.K. Majotra  
(V.K. Majotra)  
Member(A)

A. Vedavalli  
(Dr. A. Vedavalli)  
Member(J)

kd/